

Mr. Sanjeev Sharma belongs to the 1989 batch of the Indian Revenue Service and retired from the post of Chief Commissioner of Income Tax, New Delhi, in September 2023.

Mr. Sharma completed his Master of Engineering from the University of Roorkee (now IIT Roorkee) in 1986 and his LL.M. in International Tax Law from the Vienna University of Economy and Business Administration (WU), Vienna, Austria, in 2006. He also participated in the German government-organized “Managing Global Governance Programme” in Bonn in 2009.

He has 33 years of experience in tax administration and has spent most of his career dealing with the taxation of Multinational Enterprises and large domestic taxpayers. He specialises in transfer pricing, international taxation, investigation, and dispute resolution. He was an Advance Pricing Arrangement Commissioner for six years.

Mr. Sharma worked in Paris as an advisor to the Organisation for Economic Cooperation and Development (OECD) Secretariat for 39 months (2010 to 2013). He was instrumental in the OECD's work on tax transparency, information exchange, and removing banking secrecy for tax purposes.

Mr. Sharma has also worked as a special advisor to the Public Revenue Office of the Republic of North Macedonia and the Government of Sierra Leone under the Tax Inspector without Borders program of the UNDP/OECD.

The International Taxation Review (ITR) declared him the Asia Pacific Region's Tax Official of the Year 2021.

The Government of India awarded him the “Anubhav Award 2024” for sharing his outstanding and inspiring experiences in the government service.